

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

CP.21/117/2016 in OA./21/693/2015
Dated: 02/8/2018

BETWEEN:

Y. Santosh Rao,
S/o.Late Sri Y. Venkata Rao,
Aged about 55 years,
Schedule Caste, Senior Accountant,
(Under the Orders of Removal),
O/o. The Director of Accounts (Postal),
A.P. Circle, Dak Sadan, Abids, Hyderabad,
R/o. H.No. Flat No.202, R.K. Residency,
Venkatadri Nivas Colony,
Badangipet, Hyderabad – 500 058.

..... Applicant

AND

1. The Union of India rep. by
Shri A. Ranganadh Syam, IPS,
The Director of Accounts (Postal),
A.P. Circle, Dak Sadan,
Abids, Hyderabad – 500 001.
2. Shri G.V.S. Subrahmanyam,
The Assistant Chief Accounts Officer,
Administration –I, Sn, A.P. Circle,
Dak Sadan, Abids, Hyderabad – 500 001.

..... Respondents

Counsel for the Applicant : Mr. A. Nagendra Rao, Advocate
Counsel for the Respondents : Mr. P. Krishna, Addl. CGSC

CORAM

Hon'ble Mr. B.V. Sudhakar, Admn. Member
Hon'ble Mr. Swarup Kumar Mishra, Judicial Member

ORAL ORDER

Learned counsel for the applicant informed that the orders of the Tribunal have been fully implemented. Therefore, the Contempt Petition is closed.

(SWARUP KUMAR MISHRA) (B. V. SUDHAKAR)
JUDL. MEMBER ADMN. MEMBER